

[Shri L. N. Mishra]

all these HF-24 planes to be grounded. It is for the Air Force to decide that. My information is that the Air Force is of the view that these planes are not to be grounded. I may say again that some hon. Members are falling victims to some kind of propaganda going on against the HAL and its performance. I would beg of them not to fall a prey to them. (*Interruptions*)

SOME HON. MEMBERS rose —

MR. SPEAKER: Your names are not there.

SHRIMATI SHARDA MUKERJEE: May I just get a clarification? I did not say that the planes should be permanently grounded. What I said was that while the investigation is pending, these planes should be grounded because we do not want more young boys to be killed unnecessarily.

SHRI L. N. MISHRA: It is certainly for the Air Force to decide, whether they want to fly these planes or ground them. We are not the technical people. We cannot take a decision like that. It is for the Air Force to decide.

SHRIMATI SHARDA MUKERJEE: The House feels very strongly that the planes must be grounded till investigations are completed.

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13 hrs.

#### RE: STRIKE IN SOUTHERN RAILWAY

SHRI NAMBIAR (Tirucherappalli): Sir, I have submitted a Call Attention notice on the Southern Railway strike. The strike is spreading.

SHRI G. VISWANATHAN (Dandiwash): All the trains are cancelled... (*Interruptions*)

MR. SPEAKER: I am asking the Minister to make a statement.

SHRI NAMBIAR: It should be made today. Is he making the statement today? Otherwise, the situation will become worse,

MR. SPEAKER: On Monday.

SHRI NAMBIAR: It should be made today. The strike is spreading.

SHRI G. VISWANATHAN: Let him make a statement today. All the trains are cancelled. (*Interruptions*)

MR. SPEAKER: If he is in a position to make it today, I have no objection.

श्री रवि राय (पुरी): अध्यक्ष महोदय, आप उन को आज ही स्टेटमेंट देने के लिए कहिए।

SHRI NAMBIAR: Let it be this evening.

SHRI K. P. SINGH DEO (Dhenkanal): Everyday, we find pilots dying in this aircraft. This is a very serious thing. The Minister does not give a satisfactory answer. What is the use of raising the issue when we do not get a satisfactory answer. The Defence Minister tries to shroud this whole affair in mystery.

MR. SPEAKER: Order, order. You should not get up abruptly like this. That is over.

श्री हरबयाल बेचगुण (पूर्व दिल्ली): अध्यक्ष महोदय, दिल्ली में गेहूँ की कीमत आठ रुपये बढ़ा दी गई है। हम ने इस बारे में शार्ट नोटिस क्वेश्चन और कालिग एटेंशन नोटिस दिया है। आप मिनिस्टर साहब को कहें कि वह शार्ट नोटिस क्वेश्चन को मान लें।

MR. SPEAKER: Order, order. Don't make it a daily phenomenon. Please sit down; everytime you do it.

श्री हरबयाल बेचगुण: आप मिनिस्टर साहब को शार्ट नोटिस क्वेश्चन स्वीकार करने के लिए कहें।

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